AIIIICAUI C-U

Name of the corporate debtor: Swastik Homebuild Pvt Ltd; Date of commencement of CIRP: 19-12-2024;

List of creditors as on: 06-10-2025, Revised List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

													(Amou	
Sl.	Name of	Details of claim		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
No.	creditor													
			received							claim	mutual	rejected	verification	
			Amount		Nature	Amount	Whether lien	1	% share in		dues,			
		e of	claimed	nt of	of	covered by	/ attachment	covered by	total		that may			
		rece		claim	claim	lien or	removed?	guarantee	amount of		be set off			
		ipt		admitt		attachment	(Yes/No)		claims	*				
				ed		pending disposal			admitted					
	NATIONAL			0	O.C	Nil	No	No	0	0	0	0		Completes Information n
	SECURITIES													yet received
	DEPOSITORY													from CD
	LTD		74767											
	210		7 17 07	0	O.C	Nil	No	No	0	0	0	0		Completes
														Information r
	A.K Builder		12436149											from CD
	l Ikbal Material			0	O.C	Nil	No	No	0	0	0	0		Completes Information r
	Supplier		1371370											yet received from CD
	Supplier	-	13/13/0	0	O.C	Nil	No	No	0	0	0	0		Completes
				ľ	0.0									Information r
	NIR Gourp		1846065											from CD
			126000	0	O.C	Nil	No	No	0	0	0	0		Completes Information r
	Mona Power		126000											yet received
	Trading	<u> </u>			0.0	N.''	N	NT.	0	0	0	0		from CD Completes
	Rout		9906192	0	O.C	Nil	No	No	0	ľ	0	0		Information n
,	Enterprises													yet received from CD
				0	O.C	Nil	No	No	0	0	0	0		Completes
	ACE Interior		2463746											Information n
	Solution													from CD
	Mohit		121500	0	O.C	Nil	No	No	0	0	0	0		Completes Information i
	Enterprise													yet received from CD
	Total	-	28345789	0										II OIII CD
			20343/89											
		-												-
											XKUMA	0		

The above claims are subject to further verification from the books of accounts of CD which is not submitted till date properly p hich necessary application has been filed against the suspended directors and the Ld AA has issued notice on 05.03.2025.

IBBI/IPA-003/IP-N00342/2021-2022/13657